

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 4

IA 2761/2022 in C.P. (IB)/1831/(MB)/2017

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **29.09.2022**

NAME OF THE PARTIES: - **Standard Chartered Bank V/s Bawree Fashions Pvt Ltd.**

Appearance (via video-conference):

For the Applicant : Mr. Ravish Mishra, Advocate

For the Respondent : None present

Sections 7 of the IBC, 2016 & Regulation 44(2), Liquidation process
Regulation, 2016

ORDER

IA 2761/2022

The Bench has observed that the Hard Copies of this Application have not yet been submitted. Ld. Counsel for the Applicant undertakes to place on record two sets of Hard Copies of this Application well before the adjourned date. List this Application on Board on 07.10.2022, for further consideration and hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare